NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 35/NCLT/AHM/2017 In Gujarat High Court CA no. 526/2016, 527/2016, 528/2016, 529/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

Name of the Company:

Shanker Global Pvt Ltd.

Spectrum Tubes Pvt Ltd.

Hindprakash Corporation Pvt Ltd.

Laxmi Alutrade Pvt Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SWATI SOPARKAR

ADVOCATE

PETITIONERS

Sparker

2.

ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioner.

The record in CA 526/2016, 527/2016, 528/2016 and 529/2016 on the file of Hon'ble High Court of Gujarat is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Gujarat to send the record in CA 526/2016, 527/2016, 528/2016 and 529/2016 to this Tribunal.

List the matter on 08.05.2017

BIKKI RAVEENDRA BABU

Dated this the 26th day of April, 2017.